

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBAER :

PETITION NUMBER :

CP/47/2017

NAME OF THE PETITIONER(S) :

S. K. Ganesan

NAME OF THE RESPONDENT(S) :

Lyton Power Systems Pvt Ltd & 2 Ors

UNDER SECTION :

241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

<p>1) S. Manjula Devi M.k. PREETHIA for KSR & Co.</p>	<p>Counsel for petitioners</p>	<p><i>[Signature]</i></p>
<p>2. H. Ramesh Babu for Cibi Vihnu</p>	<p>Respondents</p>	<p><i>[Signature]</i></p>

ORDER

Counsel representing both the parties are present. Counsel for respondents prayed time for making submissions in relation to the application filed u/s 8 of Arbitration and Conciliation Act, 1996. Time extended at request. Put up on 04.12.2017 at 10.30 A.M.

— sd —
K Anantha Padmanabha Swamy
Member (Judicial)